

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM

27

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.58/2018 in CP No.394&395/2016 CP(TCAA) No.55&56/HDB/2017
NAME OF THE COMPANY	Gencom Valley Tech Parks & Incubators Pvt Ltd(Resulting Co.) & MN Takshila Industries Pvt Ltd(Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for VS Raju	Advocate	vbraju@gmail.com 98491 20942	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA 58 of 2018 is pending. Counsel reported he has filed fresh petition in the Registry and it is pending scrutiny. Hence, 58 of 2018 is ordered to be listed on 08.08.2018.


Member (J)

Binnu